

**GOVERNMENT OF INDIA**

**MINISTRY OF AYUSH**

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 810**

**ANSWERED ON 03/12/2024**

**“Cultivation of medicinal plants”**

**810. Shri C. Ve. Shanmugam:**

Will the Minister of *Ayush* be pleased to state:

- (a) whether Government is taking steps to promote cultivation of medicinal plants and herbs in different States of the country and especially in Tamil Nadu, where most of the population believes in AYUSH treatment;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government has taken any steps to promote cultivation of medicinal plants and processing infrastructure in the State of Tamil Nadu; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE (I/C) OF THE MINISTRY OF AYUSH**

**(SHRI PRATAPRAO JADHAV)**

(a) & (b) Yes, Sir. National Medicinal Plants Board (NMPB), Ministry of Ayush, Government of India is implementing Central Sector Scheme on “Conservation, Development and Sustainable Management of Medicinal Plants” throughout the country including Tamil Nadu to promote cultivation of medicinal plants and herbs wherein following activities are supported:

- (i) Information Education & Communication (IEC) activities like Training / Workshops / Seminars/ Conferences etc.
- (ii) Establishment of nurseries.

- (iii) *In-situ* conservation / *Ex-situ* conservation.
- (iv) Livelihood linkages with Joint Forest Management Committees (JFMCs) / Panchayats / Van Panchayats / Biodiversity Management Committees (BMCs) / Self Help Groups (SHGs).
- (v) Research & Development.
- (vi) Promotion, marketing and trade of medicinal plants produce.
- (vii) Forward and backward linkage in supply chain of medicinal plants (Integrated Component) under which the following activities are supported:
  - Infrastructure for Quality Planting Material to raise the planting material of medicinal plants for cultivation.
  - Information Education Communication (IEC) activities to aware the farmers.
  - Infrastructure for Post-Harvest Management and Marketing to increase the marketability of the medicinal plants, adding value to the produce, increasing profitability and reducing losses.
  - Quality Testing and Certification of raw material.

The National Medicinal Plants Board, Ministry of Ayush, Government of India has approved 494 projects for IEC activities throughout the country including Tamil Nadu to promote the cultivation of medicinal plants from the financial year 2001-02 to 2023-24 including current year under Central Sector Scheme on “Conservation, Development and Sustainable Management of Medicinal Plants”. Detail is given at **Annexure – I**.

(c) & (d) Yes, Sir. Ministry of Ayush, Government of India had implemented Centrally Sponsored Scheme of National Ayush Mission (NAM) for cultivation of medicinal plants from the financial year 2015-16 to 2020-21 throughout the country including Tamil Nadu. Till date, Ministry of Ayush had released an amount of Rs. 662.576 lakh and supported 3,931 hectare area under cultivation of medicinal plants, 04 post-harvest management units (storage / godown and drying shed) and 02 Demonstration plots in Tamil Nadu. Detail is given at **Annexure – II**.

As per the information received from Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) Division, Ministry of Rural Development, Medicinal Plantation is a permissible activity under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS). A joint guideline for convergence with National Medicinal Plants Board (NMPB), Ministry of Ayush and Department of Rural Development, Government of India to promote

medicinal plants under Mahatma Gandhi NREGS had been shared with all States/ UTs for promotion of medicinal plantation in the community and individual land.

The Detail of Medicinal Plantation completed and ongoing and the expenditure made in all States/UTs and under Mahatma Gandhi NREGS since inception (as on 27th November 2024) is given at **Annexure - III**.

No of projects approved under Central Sector Scheme on “Conservation, Development and Sustainable Management of Medicinal Plants” for Information, Education and Communication (IEC) activities from the financial year 2001-02 to 2023-24 including current year.

S.no	Name of State	No. of projects
1	Andaman & Nicobar	0
2	Andhra Pradesh	21
3	Arunachal Pradesh	7
4	Assam	16
5	Bihar	0
6	Chandigarh	3
7	Chhattisgarh	6
8	Dadar & Nagar Haveli	0
9	Delhi	57
10	Gujarat	13
11	Haryana	9
12	Himachal Pradesh	7
13	Jammu & Kashmir	16
14	Jharkhand	5
15	Karnataka	34
16	Kerala	24
17	Ladakh	2
18	Madhya Pradesh	31
19	Maharashtra	30
20	Manipur	8
21	Meghalaya	4
22	Mizoram	6
23	Nagaland	4
24	Odisha	15
25	Punjab	9
26	Puducherry	2
27	Rajasthan	15
28	Sikkim	3
29	Tamil Nadu	45
30	Telangana	7
31	Tripura	2
32	Uttar Pradesh	34
33	Uttarakhand	32
34	West Bengal	27
	<b>Total</b>	<b>494</b>

**Annexure - II**

**The detail of activities approved in Tamil Nadu under Medicinal Plants Component of National Ayush Mission (NAM) scheme from the financial year 2015-16 to 2020-21.**

<b>S. No.</b>	<b>Activities</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18</b>	<b>2018-19</b>	<b>2019-20</b>	<b>2020-21</b>	<b>TOTAL</b>
1	Area covered under cultivation of medicinal plants (Area in hectare)	633	960	673	765	900	-	<b>3931</b>
2	No. of Post-Harvest Management units (in numbers)	0	0	0	0	04	-	<b>04</b>
3	Demonstration plots (in numbers)	0	0	0	0	02	-	<b>02</b>
4.	Fund released (Rs. in lakh)	86.534	151.627	136.965	103.853	183.597	-	<b>662.576</b>

**State-wise detail of Medicinal Plantation works taken up since inception under Mahatma Gandhi NREGS (as on 27th November 2024)**

S No.	State	Ongoing		Completed	
		Number of works	Expenditure (in Rs. Lakhs)	Number of works	Expenditure (in Rs. Lakhs)
1	Andhra Pradesh	8	4.66	42	14.76
2	Assam	261	123.16	107	66.23
3	Bihar	964	693.53	25	35.35
4	Chhattisgarh	8	11.91	180	101.45
5	Goa	9	2.1	21	4.71
6	Gujarat	7	1.88	37	13.16
7	Haryana	33	5.61	45	18.49
8	Himachal Pradesh	176	73.02	531	214.21
9	Jammu and Kashmir	0	0	2	0.53
10	Jharkhand	25	23.74	0	0
11	Karnataka	36	13.74	340	102.21
12	Kerala	85	123.96	224	224.4
13	Madhya Pradesh	370	221.93	217	174.01
14	Maharashtra	233	174.26	4	6.64
15	Manipur	0	0	0	0
16	Meghalaya	0	0	0	0
17	Mizoram	0	0	5	12.58
18	Nagaland	1	7.85	5	45.89
19	Odisha	153	263.35	176	126.53
20	Punjab	2	1.59	4	10.02
21	Rajasthan	31	77.21	20	111.26
22	Sikkim	0	0	0	0
23	Tamil Nadu	1	0.21	65	27.51
24	Telangana	46	18.44	64	29.53
25	Tripura	8	9.02	216	291.05
26	Uttar Pradesh	653	145.08	422	165.32
27	Uttarakhand	264	75.87	137	51.45
28	West Bengal	2324	393.07	243	77.83
29	Puducherry	0	0	0	0
<b>Total</b>		<b>5,698</b>	<b>2,465.19</b>	<b>3,132</b>	<b>1,925.12</b>